

Listed On: 31.01.2017
Before Court No.
Item No.

SECTION: XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL Nos.13776-13777 OF 2015
WITH
INTERLOCUTORY APPLICATION NOS. 4-5, 8-9 AND 12-13
(Application for directions in C.A. Nos. 13776-13777/2015)
AND
INTERLOCUTORY APPLICATION NOS. 6-7
(Application for revocation of order dated 24.11.2015 in C.A.
Nos. 13776-13777/2015)
AND
INTERLOCUTORY APPLICATION NO. 1
(Application for modification of Court's Order dated
21.11.2014 in SLP (C) No. 30380/2014)
IN
SLP (C) NO. 30380/2014 AND CIVIL APPEAL NO. 13778/2015

UNION OF INDIA AND ANR.

...APPELLANTS

Versus

DIG KPS RAGHUVANSHI AND ORS.

...RESPONDENTS

OFFICE REPORT

CIVIL APPEAL NOS. 13776-13777/2015

The matters above mentioned was listed before before the Hon'ble Court on 01.12.2016, when the Court was pleased to pass the following order:-

"List these matters in the last week of January, 2017 before an appropriate Bench."

It is submitted that there are four common respondents in this appeal and as per Court's Order dated 20.03.2015, notice was issued to Respondent No.1 only. Respondent No. 1 is represented by Mr. Badri Prasad Singhk, Advocate. Service of notice of lodgment of petition of appeal is complete.

It is further submitted that counsel for the respondent has on 09.12.2015, 15.02.2016 and 05.05.2016 filed an application for directions (registered as I.A. nos. 4-5, 8-9 & 12-13). Copies of the same are placed with appeal paper books.

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It is further submitted that counsel for the respondent has on 05.01.2016 filed an application for revocation of order dated 24.11.2015 (registered as I.A. nos. 6-7). Copy of the same is placed with Appeal Paper Books.

SLP (C) NO. 30380/2014

The application for modification of Court's Order dated 21.11.2014 (I.A. No. 1) in the matter above mentioned was listed before before the Hon'ble Court on 08.02.2016, when the Court was pleased to pass the following order:-

"These applications to be heard with Civil Appeal Nos. 13776-13777 of 2015.

It is clarified that promotion, if any, to the post of Inspector General, shall be subject to the final outcome of these matters."

It is submitted that Mr. Badri Prasad Singh, Advocate for Respondent No. 1 has on 05.01.2016 filed reply to the application for modification and the same has been placed with SLP Paper Books.

C.A. NO. 13778/2015

It is submitted that there are five respondents in this appeal and are represented by Mr. B.V. Balram Das, Advocate. Service of notice of lodgment petition of appeal is complete.

It is further submitted that counsel for the respondent has on 20.01.2016 filed counter affidavit on behalf of all the respondents. Copy of the same is placed with Appeal Paper Books.

The matters alongwith applications above mentioned are listed before the Hon'ble Court with this office report.

DATED THIS THE 30th DAY OF JANUARY, 2017.

ASSISTANT REGISTRAR.

Copy to:

1. Mr. S.N. Terdal, Adv.
2. Mr. Badri Prasad Singh, Adv.

ASSISTANT REGISTRAR.